

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.2021/2021

Date of Decision: 17th March, 2021

CORAM: RAVINDER KAUR, MEMBER (J)

Smt. Nandini Wd/o Sanju Wasnik
Aged about 26 yrs., Occ.Nil
R/o. Ward No.3, Near Satyashil
Bouddha Vihar, C/o Eknath Darshan
Ramtak, Khaperkheda,
Distt.Nagpur, Pin-441 102
Mob No.9016375505

... *Applicant*

(By Advocate Ms. P.S. Kosare)

VERSUS

1. Union of India
Through the General Manager
SEC Railway, Bilaspur,
Pin - 495004.

2. Union of India through,
The Divisional Railway Manager
(DRM), South East Central Railway,
Nagpur, Pin - 440 001. ... **Respondents**

(By Advocate Shri Alok Upasani)

Proceeding conducted through videoconferencing with
consent of counsels for the parties

ORDER (ORAL)

Present:

Advocate Ms. P.S. Kosare for the applicant.

Advocate Shri Alok Upasani for the respondents.

2. Heard Ms. Kosare on Admission.
3. The present OA has been filed by the applicant-
widow of deceased Sanju Harichand Wasnik who was

appointed and working as Gatekeeper with Central Railways since 20.08.2010 and died on 09.10.2019 while in service leaving behind the present applicant i.e his second wife and his two daughters namely Anjal Sanju Wasnik and Ananya Sanju Wasnik from his first wife namely Sangshila Manikchand Madame. His first marriage was dissolved by a decree of divorce dated 10.01.2019. The present applicant applied for compassionate appointment vide legal notice dated 25.11.2019. However, till date she has not received any response from the respondents.

4. Treating this legal notice as her representation, the respondents are directed to consider and dispose of it as per law/rules and regulations vide reasoned and speaking order within a period of eight weeks from the date of receipt of certified copy of this order and communicate the same to the applicant within one week thereafter.

5. With these directions, the Original Application stands disposed of at the admission stage itself. No order as to costs.

(Ravinder Kaur)
Member (J)

ma.

21/10/21